## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3505/252/HDB/2017
NAME OF THE COMPANY	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE PETITIONER(S)	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESIT KUMBAR SANGAM	AOURC Afa	9000 666 072 Sagemmares hegmail.	BO
		3 ( ) ( ) ( )	reng
		e :	u.

## Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ш				
П				
			,	1

Heard Mr. Naresh Kumar Sangam, learned counsel for the petitioner. He wanted weeks' time to file interim order sought from this date. Post the case on 17.11.2017

Sd/— Member (Technical)

Member (Judicial)